

PUNARVAS MANTRI (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) Apart from the statutory Works Committee, the scheme of Joint Management Councils has been in operation on a voluntary basis both in public and private sector undertakings since 1958. Government have also decided to introduce a scheme for the appointment of a workers' representative on the Boards of Management of some appropriate public sector undertakings. The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 framed under the Banking Companies (Acquisition and Transfer of Undertakings) Act 1970 *inter alia* provides for the appointment of one Director from among the employees of the Nationalised bank who are workmen on the Board of Directors. A scheme for the workers to hold some shares in suitable central public sector undertakings is also under consideration of the Government.

Scheme to form Labour Pools for unprotected Port and Dock Workers

*104. **SHRI INDRAJIT GUPTA :** Will the Minister of **LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI)** be pleased to state :

(a) whether the scheme to form labour pools for unprotected workers in ports and docks has been implemented in any of the ports ;

(b) if so, the salient features thereof ; and

(c) what benefits the workers will get from the pool ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) : (a) As far as Dock Labour Boards are concerned, apart from registered and unregistered Scheme framed under the Dock Workers (Regulation of Employment) Act, 1943 in respect of the Dock Labour Boards at Bombay, Calcutta,

Madras, Cochin, Visakhapatnam, Mormugao and Kandla, Government have no such scheme. However, in Bombay Docks, engagement of General Purpose Mazdoors and in Madras engagement of casual workers is regulated in terms of memoranda of settlement between the Employers and the Unions. Further, the Bombay Custom House Agents have formed a Labour Pool of clearing and forwarding workers from 4th May, 1971.

(b) and (c). The General Purpose Mazdoors including clearing gang workers and tindels, palawallas and sewingmen in Bombay Docks get benefits of permanency and monthly wages and other benefits such as Provident Fund, Gratuity, Roster off, etc.

In the case of Madras Docks, Casual Workers in the pool run by the Madras Stevedores Association, get all the benefits such as Minimum Guaranteed Wages, Attendance Allowance, Rotational Booking, Paid Holidays, Medical Facilities etc. admissible to the Listed Dock Workers.

In the case of clearing and forwarding workers of Bombay Custom House Agents Labour Pool, workers in 'A' category will get employment by rotation, 15 days Minimum Guaranteed Wages, Attendance Allowance, Paid Holidays and Weekly Off. Workers in category 'B' will be given preference for employment as and when there is a shortage of labour from list 'A'.

उत्तर प्रदेश में चीनी उद्योग का राष्ट्रीयकरण

*105. **श्री नरेन्द्र सिंह बिष्ट :** क्या कृपि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत वर्ष केन्द्रीय सरकार ने उत्तर प्रदेश सरकार को राज्यों में चीनी उद्योग का राष्ट्रीयकरण करने की सलाह दी थी ;

(ख) यदि हां, तो किन कारणों से राज्य सरकार ने अभी तक चीनी उद्योग का राष्ट्रीयकरण नहीं किया है ; और

(ग) क्या केन्द्रीय सरकार का विचार

इस सम्बन्ध में आवश्यक कार्यवाही के लिये राज्य सरकार से आग्रह करने का है ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) (क) जी नहीं।

(ख) और (ग). प्रश्न ही नहीं उठते।

Financial Crisis in Sugar Mills of Southern States

*106. SHRI M. K. KRISHNAN ·
SHRI P K DEO :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government are aware that the sugar mills in the Southern States are facing serious financial crisis due to hold-up of heavy stocks ;

(b) whether Government have received any memorandum in this regard ; and

(c) the steps taken by Government for immediate solution of the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH): (a) The sugar factories in the Southern States have made representations in this regard.

(b) Yes, Sir.

(c) To reduce the difficulties of factories carrying larger proportion of stocks to production, releases of sugar for sale are now being made in proportion to stocks held instead of production. Additional releases of sugar have also been given to such factories.

कृषि जोतों की अधिकतम सीमा को कम करना

*107. श्री जगन्नाथ राव जोशी :
श्री अटल बिहारी वाजपेयी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में कृषि जोतों की अधिकतम सीमाओं को कम करने की मांग की ओर सरकार का ध्यान दिलाया गया है ; और

(ख) यदि हा, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अन्नासाहेब पी० शिन्दे) · (क) जी हाँ।

(ख) यह मामला केन्द्रीय मृमि सुधार समिति को सौंपा गया है।

Relay Hunger-strike by Workers of Bailadila Iron Ore Project, Madhya Pradesh

*108 SHRI S P BHATTACHARYYA : Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state

(a) whether the attention of Government has been drawn to relay hunger-strike by the workers of the Bailadila Iron Ore Project, Madhya Pradesh ;

(b) if so, the reasons for the hunger-strike , and

(c) the reaction of the Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) (a) Yes, Sir.

(b) and (c). Earlier one of the workers' unions had submitted a charter of demands to the Management regarding implementation of revised pay-scales and other fringe benefits as recommended by the Wage Structure Committee. The dispute was taken up in conciliation by the Assistant Labour Commissioner (Central), Raipur. Even during the pendency of the conciliation proceedings